NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 120/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 24/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples General Hospital Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398, 58-59, 235(2), 237(b) of the

Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Amalpushp Shrot Advocate Ru No. 2

2. Kural & Vaishnav Advocate Petitioner Workship

3. Vivek H. Shoh Advocate Petitioner

Learned Advocate Mr. Kunal Vaishnav with Learned advocate Mr. Vivek Shah present for Petitioner. Learned Advocate Mr. Amalpushp Shroti present for Respondent No. 2. None present for other Respondents.

ORDER

Orders in IA 16/2016, 17/2016, 18/2016, 19/2016 pending.

List the Main TP on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of May, 2017.